

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 29

TCP 53/2010

CORAM:

SH. PRABHAT KUMAR

JUSTICE V.G. BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL)

HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **19.04.2024**

NAME OF THE PARTIES: **THE EMERALD COMPANY LTD. & ORS. V/s
LAXMI ASBESTOS PRODUCTS LTD**

Section 397-398 of the Companies Act, 2013

ORDER

Adv. Jigar Parmar a/w Pranali Vyas i/b Khaitan & Co. for the Applicant present. Adv.

Rupesh Greek i/b Satyaki Law Associates for the Respondent No.11 & 13 present. Adv.

Samarth Choudhary i/b M/s Indus Law for the Respondent No.1 & 3 to 10 present.

Ld. Counsel for the Respondent No.11 and 13 seeks time to place on record the

Vakalatnama stating that he has recently been engaged. Pleadings are complete. Post

this matter for final arguments. List this matter on Board on **14.06.2024** at **2:30 P.M** for

final arguments.

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**PRABHAT KUMAR
MEMBER (TECHNICAL)**

Rehan Shaikh

-sd-

**JUSTICE V.G. BISHT
MEMBER (JUDICIAL)**